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WP-41807-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 30th OF OCTOBER, 2025WRIT PETITION No. 41807 of 2025*MAHENDRA LOVEWANSHI**Versus**THE STATE OF MADHYA PRADESH AND OTHERS*

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Appearance:

*Shri Ambuj Jain - Advocate for petitioner.**Dr. S.S. Chauhan - Govt. Advocate for respondents/State.*
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ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Corpus has been produced in the Court by Head Constable - 2404 Shri Veerendra Singh, Head Costable - 2824 Shri Ramesh Kumar and Lady Constable - 2462 Ms. Sheela Dangi of Police Station, Bairasia, District Bhopal. She is major and she states that out of her own freewill she has left the matrimonial home and does not wish to stay with the petitioner.

2. Since the Corpus is a major and is not in any wrongful confinement as well as she does not wish to stay with the petitioner, no further order is called for in this petition.

3. Accordingly, petition stands disposed of.

(SANJEEV SACHDEVA)
CHIEF JUSTICE

(VINAY SARAF)
JUDGE

